

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Principal District and Sessions Judge,
Jammu, Reasi, Rajouri, Samba, Baderwah,
Budgam, Bandipora, Kupwara, Ganderbal,
Leh and Kargil

NO:- 38 082-92/18 Dated:- 24/09/2018
Subject :- Awaiting information regarding cases both Civil and Criminal which
are more than 5 and 10 years old at the end of August, 2018.

Kindly refer to this Registry's Circular NO:- 85 dt:- 19.07.2018 on the subject cited above, it is informed that the statements regarding cases both Civil and Criminal which are more than 5 and 10 years old is still awaited from your court and courts subordinate to you (Consolidated) despite reminders and lapse of more than three weeks.

In this connection, it is again requested to kindly expedite the matter and furnish the same to this registry by or before 27th, September, 2018 through e mail or tele fax No. 0194-2506639 so that we may able to transmit the same to the Apex court of India, New Delhi.

Yours faithfully,

NO:- 38 082-93/18 Dt:- 24/09/2018

Copy forwarded Incharge NIC, High Court Wing, Srinagar for uploading the same on High Court web site.


Assistant Registrar


Assistant Registrar